

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.52 of 2014

Dated: 17th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**GAIL India Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)**

Counsel for the Appellant (s): Mr. Ramji Srinivasan, Sr. Adv. with
Mr. Ankit Jain,
Ms. Isi Agarwal and
Mr. Sudeep Dey

Counsel for the Respondent(s): Mr. Ashish Tiwari and
Ms. Sonali Malhotra for R-1

ORDER

Admit. Mr. Ashish Tiwari, Learned Counsel takes notice on behalf of Respondent no.1. Issue notice to other Respondents. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on **14.03.2014 at 2.30 p.m.** In the meantime, the Learned Counsel for the Respondents are directed to file their respective replies after serving copy on the other side.

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**